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Title: Introduction and passing of the Appropriation (No. 4) Bill, 2010.

MR. CHAIRMAN : Now, the House will take up Item Nos.17 and 18 together.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 2010-11.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 2010-11."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce** the Bill.

MR. CHAIRMAN: The Minister may now move that the Bill be taken into consideration.

SHRI PRANAB MUKHERJEE: I beg to move**:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 2010-11, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 2010-11, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

SHRI PRANAB MUKHERJEE: I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

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MR. CHAIRMAN: The time of the House is extended till the 'Zero Hour' is over. I hope the House agrees with it.

SEVERAL HON. MEMBERS: Yes.